

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 162 OF 2016 &
IA Nos. 338 & 570 OF 2016**

Dated : 15th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Amaravati Power Transmission Co. Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Anurag Sharma

Counsel for the Respondents (s) : Mr. Buddy A. Ranganadhan
Mr. D.V.Raghu Vamsy for R-1

ORDER

List the matter on **29.11.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**